

1	2	3	4
Meghalaya	88	28	62
Mizoram	6	0	0
Orissa	48	0	49
Punjab	107	37	30
Rajasthan	57	130	63
Tripura	1,395	1,249	0
Uttar Pradesh	23	36	33
Uttarakhand	25	19	6
West Bengal	6492	835	1,476
TOTAL	10,602	6,290	4,488

Note: Reports for the year 2011 from Daman and Diu, Mizoram and Tripura have not been received so far.

New police stations in Odisha under Coastal Security Scheme

4401. SHRI BAISHNAB PARIDA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government proposes to build 13 new police stations in Odisha State under Coastal Security Scheme;

(b) if so, the details thereof;

(c) whether Central Government has released funds to Odisha State Government for the purpose;

(d) if so, the details thereof;

(e) the State/UT-wise total number of such police stations that are proposed to be built in the country under this project; and

(f) the State/UT-wise number of police stations that are proposed to be upgraded under this project?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) and (b) The following 13 Coastal Police Stations have been sanctioned for Odisha State under Coastal Security Scheme Phase-II:-

Sl. No.	Location
1	Talsari
2	Kashia
3	Kasaphel
4	Astarang
5	Talchua
6	Dangamal
7	Bandar
8	Chandra Bhaga
9	Sanhakuda
10	Arakkuda
11	Sonapur
12	Chudamani
13	Chandinipal

(c) and (d) Funds amounting to Rs. 223.22 lakh have been released to the Odisha State Government for the purpose of construction of Coastal Police Stations, etc.

(e) The State/UT-wise number of Coastal Police Stations sanctioned under Coastal Security Scheme Phase -II are given below:-

Sl.No.	Name of State/ UT	No. of Costal Police Stations
1	Gujarat	12
2	Maharashtra	7
3	Goa	4
4	Karnataka	4
5	Kerala	10
6	Tamil Nadu	30
7	AP	15
8	Odisha	13
9	West Bengal	8
10	Daman and Diu	2
11	Lakshadweep	3
12	Puducherry	3
13	A and N Islands	20
TOTAL		131

(f) Upgradation of 20 Coastal Police Stations for the UT of Andaman and Nicobar Islands has been sanctioned under Coastal Security Scheme Phase-II.

Harassment of women in various modes of transport in NCR Delhi

4402. SHRI BAISHNAB PARIDA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the details of harassment of women that have been received and registered in various modes of transport system in the NCR Delhi during the last three years;

(b) how far have these complaints been addressed in NCR Delhi; and

(c) what is the action plan to install GPS system in radio taxis to ensure its better use and control harassment of women travelling in this transport especially at odd hours?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) and (b) The details of case registered with regard to harassment of women in various modes of transport during the year 2009, 2010, 2011 and 2012 (upto 31.03.2012) and corresponding action is given in Statement (*See below*). No such data for National Capital Region (NCR) is available.

(c) Radio Taxi Scheme 2006 and Economy Radio Taxi Scheme provide for the installation of GPS and GPRS in taxis. Private companies issued licence under the above scheme manage the control room to manage their fleet by using GPS/GPRS device. It is mandatory for all Radio Taxi operators to install GPS/GPRS devices.

Statement

The details of case registered of harassment of women in various modes of transport during the year 2009, 2010, 2011 and 2012 (upto 31.3.2012)

2009

FIR, dt, u/s P.S.	Mode of transport	Person Arrested	Present Position
1	2	3	3
87/09 u/s 509 IPC PS Lajpat Nagar	Bus	1	P.T.
188/09 u/s 354 IPC PS Geeta Colony	Car	1	P.T.
271/09 u/s 341/354/506/509 IPC PS Geeta Colony	School Van	1	P.T.
38/09 u/s 354 IPC PS K.M. Pur, Delhi.	Bus	1	P.T.
62/09 u/s 323/509 IPC PS Delhi Cantt.	Auto-Rickshaw	1	P.T.